

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1018  
ANSWERED ON:16.08.2012  
COASTAL EROSION  
Singh Shri Pashupati Nath

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the steps taken by the Government to check erosion of Southern Gujarat seacoast;
- (b) the funds allocated for these works during the last three years; and
- (c) the works completed so far?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS ( SHRI VINCENT H. PALA)

(a) The schemes for anti-sea erosion are planned, investigated and executed by the State Governments. The assistance rendered by the Union Government is technical, advisory, catalytic and promotional in nature. The Union Government is also providing central assistance to States including Gujarat for seacoast erosion control. During XI Plan, the Government of India launched a Flood Management Programme for providing central assistance to States including Gujarat for flood control and anti-sea erosion works in critical areas.

(b) During XI Plan, two anti-sea erosion works of Gujarat, namely

- (i) Anti-sea erosion works in villages Dabhari, Neshkaranj and Dandi in District Surat, Estimated Cost: Rs. 1185.00 lakh and
- (ii) Providing coastal protection/ sea wall to combat erosion from Sangam Narayan temple to Gayatri temple at Taluka, Dwarka in district Jamnagar, Estimated Cost: Rs. 794.31 lakh were approved and the central assistance of Rs. 200.00 Lakh was released to the State Government of Gujarat under Flood Management Programme.

(c) As informed by the State Government of Gujarat, both the above works had been completed in 2010-11 and 2011-12 respectively.